

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

MA 483/2002 in OA 356/2002

DATE OF ORDER : 15.11.2002

Ashok Kumar Bhatt son of Shri D.N. Bhatt, aged about 46 years, Principal Kendriya Vidyalaya (under suspension) Office of Regional Office, KVS, Jaipur, C/o Shri G.S. Mishra, 48/63, Rajat Path, Mansarovar, Jaipur.

....Applicant.

VERSUS

1. The Union of India through the Secretary Education, Ministry of Human Resources and Development, Department of Secondary & Higher Education, Shastri Bhawan, New Delhi.
2. The Commissioner, Kendriya Vidyalaya Sangathan, 18 Institutional Area, Saheed Jeet Singh Marg, New Delhi.
3. The Assistant Commissioner, Kendriya Vidyalaya Sangathan, Regional office, Jaipur.

....Respondents.

Mr. P.V. Calla, Counsel for the applicant.

Mr. V.S. Gurjar, Counsel for the respondents.

CORAM

Hon'ble Mr. G.C. Srivastava, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

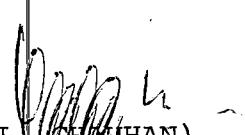
ORDER (ORAL)

PER HON'BLE MR. G.C. SRIVASTAVA, MEMBER (ADMINISTRATIVE)

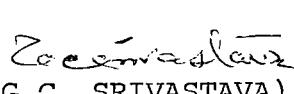
The applicant has requested ^{view} this MA No. 483/2002 to grant permission to withdraw the OA 356/2002 as the respondents have issued order dated 21.10.2002 according permission to him to leave the headquarter for the relevant period.

2. Learned counsel for the applicant submits that in view of the order dated 21.10.2002, the grievance of the applicant in the aforesaid OA has been redressed.

3. In view of this MA is allowed and OA is dismissed as withdrawn. No order as to costs.


(M.L. CHAUHAN)

MEMBER (J)


(G.C. SRIVASTAVA)

MEMBER (A)